

LD-VC-CW-149-2020
&
LD-VC-OCW-98-2020

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-149-2020 &
LD-VC-OCW-98-2020

Vallabh N. Amonkar & ors. Petitioners

V e r s u s

Ameeta G. Amonkar & ors. Respondents

Adv. Sahish Mahambrey for the Appellants/Petitioner.

CORAM: DAMA SESHADRI NAIDU, J.
DATE: 22nd December, 2020.

ORDER:

The applicant's counsel informs me that both the parties are said to have reached an amicable settlement. But, to have this process expedited, he wants the Court to appoint a mediator. To secure the respondent's consent, I realized that there is no counsel representing them. Instead, they are prosecuting the case pro se. Today, neither respondent appeared.

2. Post the matter on 12/1/2021.

DAMA SESHADRI NAIDU, J.

AP/-